

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.215
TO BE ANSWERED ON 07.12.2022**

CONSTRUCTION OF RUBs/ROBs

**215. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of representations received by the Railways for construction of Rail Under-Bridges(RUBs)/ Rail Over Bridges (ROBs) in Amreli and Banaskantha Districts;**
- (b) the progress made thereon on these representations; and**
- (c) the time by which the sanctioned RUBs/ROBs are likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): Yes, Sir.

Amerli: 01 representation for construction of Road Over Bridge (ROB) alongwith Road Under Bridge (RUB) in lieu of Level Crossing (LC) No. 17 in Amreli-Khizidia section and 01 ROB on bypass at Sabarkantha city has been received. These works are being executed by Road and Building department (R&B), Govt. of Gujarat. RUB in lieu of LC No. 17 has been constructed and commissioned. Work is in progress at both balance ROBs by R&B department, Govt. Of Gujarat.

Banaskantha: 06 Nos. of representation for construction of ROB/RUB have been received in Banaskantha district.

- (i) LC No. 159 (having Traffic Vehicle Unit (TVU – 180985) at Km. 212/9-213/0 on Samdari-Bhildi section. As per extant policy, the work for construction of ROB is considered by Railway as per priority and availability of funds subject to consent providing of encumbrance free land at its own cost for approaches and closure of LC after construction of ROB. However, if State Govt. desires to construct ROB at this location early, it can be considered on deposit terms.**
- (ii) LC No. 143 at Km 616/8-9 on Ajmer Palanpur section. This LC was closed by construction of subway in its lieu in May 2021 with consent from District Authority. At present, there is no LC. However, ROB at this location can be considered on deposit terms provided State Government agrees to bear 100% cost of construction and maintenance subject to its feasibility. No Proposal in this regard is received from State Government.**
- (iii) LC No. 171A (having TVU-9038 (Palanpur-Ahmedabad): RUB in lieu of LC No. 171A has been sanctioned and work is in progress and likely to be completed in 2023-24.**
- (iv) LC No. 167B (Palanpur-Karjoda): This LC was closed with consent from District Magistrate due to low Traffic Vehicle Unit (TVU). At present there is no LC. However, ROB at this location can be considered on deposit terms provided State Government agrees to bear 100% cost of construction and maintenance subject to its feasibility. No Proposal in this regard is received from State Government.**
- (v) LC No. 26 (Palanpur-Samakhiali): This LC falls on Special Purpose Vehicle (SPV) line of Pipavav Railway Corporation Ltd. (PRCL).**

**Any work on these lines can be done by PRCL or State Govt./Road
Owing Authority at their own cost.**

- (vi) LC No. 62 (having TVU - 197077 (Palanpur-Samakhiali): ROB work
in lieu of LC No. 62 has been sanctioned and work is in progress
and likely to be completed in 2023-24.**
